

ADVERTISEMENT OF PUBLIC UNDERTAKINGS UNDER THE MINISTRY OF HEALTH

5322. SHRI K. N. PANDEY : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the advertising agency which is conducting publicity of public sector and autonomous corporations established under his Ministry;

(b) whether it is wholly Indian-owned; and

(c) the amount of commission paid upto 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No agency is employed.

(b) and (c). Do not arise.

ADVERTISING BY AUTONOMOUS CORPORATIONS UNDER THE PETROLEUM AND CHEMICALS MINISTRY

5323. SHRI K. N. PANDEY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the advertising agency which is conducting the publicity of public sector or autonomous corporations established under his Ministry;

(b) whether it is wholly Indian-owned; and

(c) the commission paid to them upto 1966?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) to (c). Information is being collected and will be laid on the table of the House in due course.

PUBLICITY WORK OF PUBLIC SECTOR OR AUTONOMOUS CORPORATIONS UNDER THE MINISTRY OF W.H.&S.

5324. SHRI K. N. PANDEY : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the advertising agency conducting the publicity of public sector or

autonomous corporations established under his Ministry;

(b) whether it is wholly Indian owned; and

(c) the commission paid to it till 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) The following are the Public Sector commercial undertakings under this Ministry and the agencies which conduct their publicity :—

(i) The Janpath Hotels Limited, New Delhi—Messrs. Advertising and Sales Promotion Company, New Delhi.

(ii) Ashoka Hotels Limited, New Delhi—Messrs. Newfields Advertising (Private) Limited and Messrs. Clarion McCann Advertising Services Limited, New Delhi.

(iii) National Buildings Construction Corporation Limited, New Delhi—Nil.

(iv) Hindustan Housing Factory Limited, New Delhi—Messrs. Press Syndicate Limited, New Delhi.

(b) All the above-mentioned agencies, except Messrs. Clarion MacCann Advertising Services, are Indian-owned. In the Clarion McCann Advertising Services, 51% of the share capital is held by Indians and the balance by foreign organisation called McCann Erickson International Incorporated.

(c) No commission is payable by the undertakings to these agencies. The practice is that the agencies get their commission from the magazines, newspapers, etc. which publish the advertisements.

SECRET RESERVES OF COMMERCIAL BANKS

5325. SHRI R. K. AMIN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that commercial banks keep secret reserves;

(b) if so, the extent of such reserves; and

(c) the procedure adopted in not disclosing them in the balance sheets?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) and (c). According to the practices and usages customary among bankers, the banks do not disclose the extent of secret reserves created and maintained by them.

गर्भपात

5326. श्री ओंकार लाल बेन्सा : क्या स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गर्भपात निरोध उपसमिति ने सिफारिश की है कि गर्भपात बहुत लोकप्रिय होता जा रहा है; और

(ख) यदि हां, तो यह निष्कर्ष किस आधार पर निकाला गया है ?

स्वास्थ्य, परिवार नियोजन और नगरीय विकास मंत्रालय में राज्य-मंत्री (डा० श्रीपति चन्द्रशेखर) : (क) और (ख). भारत सरकार ने गर्भपात निरोध उप-समिति नाम की कोई समिति नियुक्त नहीं की थी। गर्भपात को वैध बनाने के प्रश्न के अध्ययन के लिए श्री शान्तिलाल शाह की अध्यक्षता में नियुक्त समिति ने जो राय दी वह इस प्रकार है:—

“कोई भी चिकित्सकीय या सामाजिक कार्यकर्ता यह जानता है कि सम्पूर्ण भारत के ग्रामीण और शहरी इलाकों में, अनेक मामलों में, इस कानून का उल्लंघन ही होता रहा है। प्रेरित गर्भपात के प्रश्न पर नैतिक और आचरण सम्बन्धी भावनायें कैसी भी हों, जिन्हें समाज मानता हो, लेकिन यह एक अकाट्य तथ्य है कि बहुत अधिक मातायें ऐसी हैं जो एक अनचाहे बच्चे को जन्म देने की अपेक्षा अवैध गर्भपात के लिए अपनी जान को जोखिम में डालने के लिये तैयार हो जाती

हैं। यह भी बात है कि इनमें से अधिकतर मातायें विवाहित होती हैं और उन्हें गर्भ को छिपाने की खास आवश्यकता नहीं होती है।”

STUDY ON GLASS STRUCTURE IN INDIA

5327. SHRI SHIVA CHANDRA JHA: Will the Minister of FINANCE be pleased to state :

(a) whether Government have made any study of the class structure in India from income point of view.

(b) if so, the percentage and with what annual income of the Indian population are in the lower, middle and upper classes, respectively; and

(c) how far these classes have increased and decreased within the Five Year Plans, plan-wise?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). The Planning Commission had appointed a committee called “The Committee on Distribution of Income and Levels of Living” headed by Professor Mahalanobis. The Committee in Part I of its report has examined the question of income distribution in India. This part of the report, which has already been placed on the Table of the House, contains the available information on the subject.

SCALE OF TAXATION FOR AUTHORS AND WRITERS

5328. SHRI SHIVA CHANDRA JHA: Will the Minister of FINANCE be pleased to state :

(a) whether there is any scale of taxation for the authors and writers; and

(b) if so, the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). No special scale of taxation as such has been provided for authors and writers Section 180 of the Income-tax Act, 1961, however, provides that where